

Observation Home	Beneficiary	Special Home	Beneficiary	Observation cum Special Home	Place of Safety	Beneficiary
6	334	2	110	0	0	0

(f) Question does not arise.

Establishment of Anganwadi-cum-Creches

2715. MIR MOHAMMAD FAYAZ: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of Anganwadi-cum-Creches established during the last three years, State-wise; and

(b) the number of children benefited from the scheme, so far, State-wise?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) The State-wise number of Anganwadi-cum-Creches sanctioned during Twelfth Five Year Plan is given in the Statement-I (See below). Anganwadi-cum-Creche was one of the components of the restructured Integrated Child Development Services (ICDS) Scheme approved during the XII Five Year Plan.

(b) The number of children (6 months – 6 years) who availed various services available under the ICDS scheme is given in the Statement-II (*See* below). The number of children who availed the services of Anganwadi-cum-Creche is included in these numbers. No separate data of children who benefited from Anganwadi-cum-Creche is maintained by this Ministry.

Statement-I

AWCS cum Creche approved in 2013-14 under ICDS Scheme

Sl.No.	State/UTs	No. of Anganwadi cum Creche
	Major Head 3601	
1.	Andhra Pradesh	1000
2.	Bihar	1375
3.	Chhattisgarh	400
4.	Goa	0
5.	Gujrat	100
6.	Haryana	389
7.	Himachal Pradesh	283

Sl.No.	State/UTs	No. of Anganwadi cum Creche
8.	Jammu and Kashmir	0
9.	Jharkhand	576
10.	Karnataka	968
11.	Kerala	496
12.	Madhya Pradesh	100
13.	Maharashtra	1630
14.	Odisha	415
15.	Punjab	5
16.	Rajasthan	305
17.	Tamil Nadu	211
18.	Uttarakhand	300
19.	Uttar Pradesh	1000
20.	West Bengal	1000
21.	Delhi	30
22.	Puducherry	12
23.	Andaman and Nicobar	5
24.	Chandigarh	0
25.	Dadra and Nagar Haveli	0
26.	Daman and Diu	0
27.	Lakshadweep	0
28.	Arunachal Pradesh	0
29.	Assam	932
30.	Manipur	498
31.	Meghalaya	77
32.	Mizoram	0
33.	Nagaland	0
34.	Sikkim	50
35.	Tripura	496
	TOTAL	12653

Statement-II

*Number of beneficiaries of Supplementary Nutrition and Pre-school Education
(As on 31 March, 2018)*

Sl. No.	State/UTs	Beneficiaries of Supplementary Nutrition			Beneficiaries of Pre-school Education		
		Children (6 months - 3 years)	Children (3 - 6 years)	Total Children (6 months - 6 years)	Boys (3 - 6 years)	Girls (3 - 6 years)	Total (3 - 6 years)
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	1493050	868499	2361549	428518	436167	864685
2.	Telangana	930738	526670	1457408	331731	333463	665194
3.	Arunachal Pradesh	92437	96623	189060	48662	47961	96623
4.	Assam	1673917	1888756	3562673	953976	934780	1888756
5.	Bihar	2480438	2460202	4940640	1322649	1359236	2681885
6.	Chhattisgarh	1159642	854260	2013902	424630	429630	854260
7.	Goa	36940	19690	56630	9765	9925	19690
8.	Gujarat	1697190	1407503	3104693	731345	711848	1443193
9.	Haryana	592009	291598	883607	146125	145423	291548
10.	Himachal Pradesh	248081	179368	427449	64153	64015	128168
11.	Jammu and Kashmir	321937	409739	731676	234136	204869	439005
12.	Jharkhand	1706563	927553	2634116	579557	654976	1234533
13.	Karnataka	2347804	1688891	4036695	756722	761405	1518127
14.	Kerala	361619	386035	747654	193994	192041	386035
15.	Madhya Pradesh	3369992	3237804	6607796	1844474	1851942	3696416
16.	Maharashtra	2663579	2649382	5312961	1292650	1260037	2552687
17.	Manipur	163401	177583	340984	89622	87961	177583
18.	Meghalaya	229760	259978	489738	109952	109034	218986
19.	Mizoram	72283	82939	155222	27851	28483	56334
20.	Nagaland	142177	145360	287537	73019	71222	144241
21.	Odisha	1871082	2047340	3918422	1044813	1002527	2047340
22.	Punjab	395846	275650	671496	140745	135223	275968
23.	Rajasthan	1638725	977381	2616106	477419	490282	967701
24.	Sikkim	18000	12500	30500	6285	6215	12500

1	2	3	4	5	6	7	8
25.	Tamil Nadu	1743313	650930	2394243	320166	312138	632304
26.	Tripura	155005	189854	344859	100527	89327	189854
27.	Uttar Pradesh	8956689	5378063	14334752	3039050	2813764	5852814
28.	Uttarakhand	426160	181172	607332	89277	92648	181925
29.	West Bengal	3135477	2982160	6117637	1459249	1430461	2889710
30.	Andaman and Nicobar Islands	7777	2791	10568	1392	1399	2791
31.	Chandigarh	21697	25809	47506	13258	12551	25809
32.	Delhi	312717	138690	451407	67553	71745	139298
33.	Dadra and Nagar Haveli	8888	10475	19363	5185	5290	10475
34.	Daman and Diu	2762	2388	5150	1156	1232	2388
35.	Lakshadweep	2607	843	3450	406	437	843
36.	Puducherry	24733	2203	26936	1107	1090	2197
ALL INDIA		40505035	31436682	71941717	16431119	16160747	32591866

Non-performing NGOs in women and child support services

2716. SHRI T. RATHINAVEL: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether there are many non-performing NGOs in the field of women and child support services in the country;

(b) whether Government has released first such list to sensitise the public and sponsors about the work done by such NGOs;

(c) whether Government has listed several criteria for classifying non-performers such as blacklisting by any Ministry or autonomous body such as NABARD, National Commission for Women, Rashtriya Mahila Kosh and Central Social Welfare Board; and

(d) if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) The NGOs which could not perform well, in respect of implementation of schemes, relating to MWCD has been termed as non performing NGOs in the list prepared by MWCD.